

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

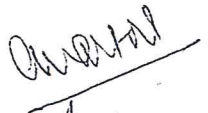
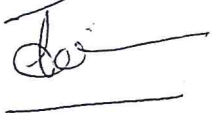
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/605/IB/2018
NAME OF THE PETITIONER(S) : SHRI ROKADOBA MAHARAJ GINNINGS &
PRESSING
NAME OF THE RESPONDENT : THE SRI VENKATESA MILLS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	ANANT MERATHIA	For Respondent	
	AMRITH BHARGAV	For Petitioner	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has given a proposal for settlement; copy of which is circulated to the other side. Counsel for the Operational Creditor is directed to seek instruction from his client with the liberty to make any counter offer and report the same on next date of hearing. Put up on 24.07.2018 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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